

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3967
ANSWERED ON:18.12.2012
SHARING OF INTELLIGENCE INFORMATION
Thamaraiselvan Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has directed the States to inform the police forces about the dangers of sharing intelligence information with the media and public during the initial phase of investigations; and

(b) if so, the details thereof and the reaction of the States in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): Yes, Madam. During the DGPs/IGPs conference 2012, held in New Delhi, Union Home Ministry in his address had advised all DGPs that threat related intelligence should be carefully handled, and that should be worked upon diligently but discreetly. Premature exposure of such intelligence can retard and even defeat the possibility of interdiction. Similarly, revealing of clues as collected by painstaking investigations to the print & electronic media alerts other conspirators and blunts the momentum of investigations. Lastly, effectiveness of novel techniques evolved by investigators is also quickly eroded by the indiscriminate disclosure of specifics in the public domain. Investigations must remain firmly focused on identifying precisely the perpetrators.